

Annual Conference 2024

In Collaboration with





CORPORATE DISPUTE RESOLVERS: THE ROLE OF GENERAL COUNSEL, PROFESSIONALS & THE INDUSTRY

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Join us 6th January, The Lalit, Mumbai

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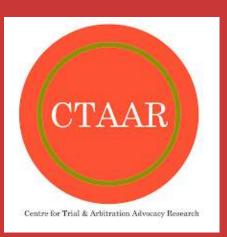
























PARTNERS





MEDIA PARTNERS







INAUGURAL OF THE ANNUAL CONFERENCE, 2024

9:15 AM - 9:50 AM

Networking, Registration over Tea / Coffee and Snacks

9:55 AM - 10:00 AM

OPENING ADDRESS BY SECRETARY, CIArb INDIA

10:00 AM - 10:05 AM

Mr. Nusrat Hassan, FCIArb, Managing Partner, Dentons Link Legal

ADDRESS BY CHAIRMAN, CIArb INDIA

Dr. Lalit Bhasin, FCIArb, Managing Partner, Bhasin & Co.

10:05 AM - 10:15 AM

ADDRESS BY SPECIAL GUEST

Mr. Nitin G. Thakker, Sr. Adv. President of Bombay Bar Association

10:15 AM - 10:20 AM

ADDRESS BY FORMER CHAIRPERSON, SEBI

Mr. M. Damodaran, Former Chairperson of SEBI, Chairperson at **Excellence Enablers Private Limited**

10:20 AM - 10:35 AM

ADDRESS BY GUEST OF HONOUR

Hon'ble Mr. Justice Akil Kureshi (Former Chief Justice of Rajasthan and Tripura High Court)

10:35 AM - 10:55 AM

KEYNOTE ADDRESS BY CHIEF GUEST

Hon'ble Mr. Justice Somasekhar Sundaresan, Judge, Bombay High Court

10:55 AM - 11:00 AM

VOTE OF THANKS

Mr. Vyapak Desai, FCIArb- Leader, Nishith Desai Associates



Presenter: Dr. Shashwat Bajpai,Fo	CIArb

Presenter: Dr. Snashwat Bajpai,FCIArb		
11:00 AM - 11:30 AM	TEA BREAK	
	Fraternal Greetings over Morning Tea	
11:30 AM - 12:30 PM	THE ROLE OF GENERAL COUNSEL AS DISPUTE RESOLVERS	
	MODERATOR –	
	Mr. Sonal Singh, Managing Partner, AKS Partners.	
	SPEAKERS –	
	Ms. Deepa Sood, Vice President Legal, Metro Brands.	
	Mr. Amber Gupta, FCIArb, Head Corporate Legal, Aditya Birla Capital.	
	Mr. Shujath Bin Ali, General Counsel, Re Sustainability.	
	Mr. Atul Juvle, FCIArb, Independent Director & Consulting-General Counsel of Schindler India Pvt. Ltd.	
12:30 PM - 01:30 PM	MEDIATION MOMENTUM IN INDIA – TRENDS & STRATEGIES	
	MODERATOR – Mr. Prathamesh D. Popat, Chairman, IMC Mediation, Conciliation & Facilitation Committee.	
	SPEAKERS –	
	Mr. Sanjay Jain- Mediator, Arbitrator & Counsel, Bombay High Court	
	Ms. Karishma Vora, Barrister at 39 Essex Chambers.	
	Mr. Deepak Narayanan, MCIArb, Partner at BDN Chambers	
	Ms. Mumtaz Bhalla, MCIArb, Partner, Economic Laws Practice	
01:30 PM - 02:30 PM	LUNCH BREAK	



Presenter: Ms.Oindrila Mukherhjee,ACIArb

ROLE OF THIRD-PARTY FUNDERS, EXPERTS AND CHAMBERS IN 02:30 PM - 03:30 PM **ARBITRATION MODERATOR** -Mr. Bhavik Rajani, FCIArb - Partner- Resources International SPEAKERS -Introduction to Third Party Funding by Mr. Ashwini Kakkar, Board Member, Legal Pay Mr. Ameet Naik, Managing Partner of Naik Naik & Co. Ms. Banu Dandona, Joint Director, The Institute of Company Secretaries of India Mr. Arcoprovo Mitra, Senior Director, Alvarez & Marshal Mr. Vishal Gandhi, Founder, Gandhi & Associates HOW CIARB AS AN INSTITUTION HELPS IN PROMOTING AND 03:30 PM - 04:30 PM **ASSISTING IN DEVELOPING AN ECO- SYSTEM OF ADR MODERATOR -**Mr. Nusrat Hassan FCIArb, Secretary CIArb India SPEAKERS -Mr. Tejas Karia, FCIArb- Partner, Shardul Amarchand Mangaldas Ms. Neeti Sachdeva, Registrar, MCIA Mr. Hasit Seth, FCIArb, Arbitrator and counsel, Bombay High Court Mr. Hussain Somji, FCIArb, Counsel, Chambers of Ketan D. Parikh. **TEA BREAK** 04:30 PM - 04:45 PM **Evening Tea & Networking**



04:45 PM - 05:45 PM

VALEDICTORY SESSION

ADDRESS BY DIRECTOR GENERAL OF CIArb -

Ms. Catherine Dixon. (TBC)

ADDRESS BY GUEST OF HONOUR -

Dr. Devang Girish Vyas, Sr. Advocate, Additional Solicitor General of India

VALEDICTORY ADDRESS –

Mr. Birendra Saraf, Sr. Advocate, General of Maharashtra

CONCLUDING REMARKS AND VOTE OF THANKS –

Mr. Arush Khanna, FCIArb, Partner Numen Law Offices

